

‡[THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN): (a) and (b) The matter is under the consideration of the Government.]

HUNGER STRIKE BY THE LEADERS OF TEL SHODHAK MAZDOOR UNION, BARAUNI

638. SHRI P. K. KUMARAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there was any hunger strike by the leaders of the Tel Shodhak Mazdoor Union, Barauni, in the first week of August, 1964;

(b) if so, what were the reasons for the hunger strike;

(c) whether the dispute has now been settled; and

(d) if not, what are the reasons for the delay?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR): (a) Yes, Sir.

(b) The reasons stated were (i) retrenchment of workers on account of the completion of the first phase of refinery works, (ii) payment of weekly rest for the period prior to 10th December, 1962 and (iii) reduction of rent for the operations staff sharing accommodation in the Township.

(c) and (d) While the disputes relating to (ii) and (iii) above have been settled, the retrenchment of construction workers rendered surplus is inescapable.

GRANTS TO STATES FOR SECONDARY SCHOOLS

639. SHRI G. M. MIR: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that Government have offered State Governments Central assistance on a 100%

grant basis for Secondary Schools during the Third Plan period; and

(b) if so, what are those schemes for which Central funds would be earmarked?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) Yes, Sir.

In addition to the schemes approved earlier, a new scheme has been sanctioned this year.

(b) The Scheme is 'Improvement of Secondary Education' which has the following components:—

(1) Strengthening of Science Laboratories;

(2) Special Training of Science Teachers;

(3) Improvement of School Libraries.

DETECTION OF ILLEGAL ARMS FACTORY IN JABALPUR

640. SHRI G. M. MIR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that an illegal arms factory was detected in Jabalpur in March, 1964;

(b) if so, what action has been taken by the Government; and

(c) how many persons were arrested in this connection?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): No, Sir.

(b) and (c) Do not arise.

CONSTRUCTION OF YOUTH HOSTELS IN INDIA

641. SHRI G. M. MIR: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that Youth Hostels Association in India has decided to build hostels in major cities before the end of the Third Plan; and